

Name of the Corporate Debtor: THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED; Date of Commencement of CIRP: 17-12-2019; List of Creditors as on: 03-07-2020; Name of IP: Mr. Rakesh Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 11418

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	27.29	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	15.42	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	23.79	0	0	0	NA
6	Operational creditors (Employees)	24	33190021	22	24147633	5.25	0	192914	8849474	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	18	210393743	15	184001943	40.00	0	7681071	18710729	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	5290329971	1	251857842	54.75	0	4796741	5033675389	Annexure 9
Total		44	5533913735	38	460007418	100.00	0	12670726	5061235592	